GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO: 1265 TO BE ANSWERED ON 25.07.2022

Draft EIA, 2020

1265. SHRI KURUVA GORANTLA MADHAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the current status of the Environmental Impact Assessment (EIA), 2020 Draft notification;
- (b) the total responses received as part of the public consultation of the Draft EIA 2020; and
- (c) whether the Government has undertaken any efforts to include such suggestions received, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): The draft EIA Notification, 2020 vide S.O. 1199(E) dated the 23rdMarch, 2020 was published in the official gazette on 11thApril, 2020, in accordance with Rule 5(3) of the Environment (Protection) Rules, 1986, for the information of the public likely to be affected thereby and for giving suggestions on the proposals contained in the draft notification. Approximately, 20 lakh comments/suggestions have been received on the draft EIA Notification, 2020. Subsequently, the translated versions of draft EIA Notification 2020 in twenty-two vernacular languages, were placed in the public domain through website of the Ministry as well as on the websites of State Environment Department and State Pollution Control Boards (SPCBs), as per direction of Hon'ble High court of Delhi and a time period of 60 days was provided for sending comments/objections on the notification. In this regard, about 725 comments have been received. As per the procedure, the suggestions/comments received are duly examined and considered before finalization of the notification.
